

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 11.01.2022 (TUESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V. Ramani and Ors.	Jeevan Ballav Panda	Sanjeev Kumar Anshul Sehgal-R1
2.	Comp. App. (AT) (Ins) No. 715 of 2020	Rushabh Civil Contractors Pvt. Ltd. Vs. Centrio Lifespaces Ltd.	Natasha Dalmia	Rohan Agarwal Harshad Vyas

For Orders

3.	I.A. No. 94 of 2022 in Comp. App. (AT) (Ins) No. 557 of 2021	Ashmeet Singh Bhatia Vs. Sundrm Consultants Pvt. Ltd. & Anr.	Rahul Arya	Rajnish Sinha-R1
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For Admission (Fresh Case)

4.	Comp. App. (AT) No. 08 of 2022	The Utkal Chamber Of Commerce & Industry Ltd. Vs. Jyotirmoy Mohanty & Ors.	Gurvinder Suri	
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By order of Hon'ble Chairperson

**-sd/-
Registrar**